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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|---------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(IB) No. 233/9/HDB/2017 |
| NAME OF THE COMPANY | Aliens Developers Pvt Ltd |
| NAME OF THE PETITIONER(S) | Manish Shankar & Another |
| NAME OF THE RESPONDENT(S) | Aliens Developers Pvt Ltd |
| | |
| UNDER SECTION | Sec 9 Of IBC |
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Counsel for Petitioner(s):

| R | Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|------------------------|-------------|------------------------|-----------|
| | K. Ravindra Kennan | Scourse | | M |
| | V voppa Roes | Course | 98660709054 | mo |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| LATA SLEPATHE LAD | lowsel | 9948221662 | algo |
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Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioner and Shri Raja Sripathi Rao, Ld. Counsel for the Respondent.

Post the case on 22.02.2018.

Member (T)

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